

6

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/142/2016
NAME OF THE PETITIONER(S) : SACMI COOPERATIVE MECCANICI IMOLA
SOCIETA COOPERATIVA
NAME OF THE RESPONDENT(S) : M/s Boss Profiles Ltd and 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

R. Gowtham Kumar
Ashwin Vijay

Counsel for Petitioner



ORDER

Counsel for petitioner present. Counsel for respondent called absent. Counsel for petitioner prayed time for filing a memo to withdraw the petition. Time extended at request. Put up on 09.10.2017 at 10.30 A.M.

-sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

bc